

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 145
TO BE ANSWERED ON THE 10TH MARCH, 2017
FAMILY PLANNING**

***145. DR. SANJAY JAISWAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of all adverse events pertaining to Government supported family planning drives over the past three years, State-wise; and

(b) the protocol and related monitoring mechanism that is followed to track and prevent adverse events related to family planning methods?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 145* FOR 10TH MARCH, 2017**

(a) The details of all adverse events pertaining to Government supported family planning programmes over the last three years, State-wise, are placed at **Annexure.**

(b) The Government has set up Quality Assurance Committees (QACs) at State and district levels in all states to monitor and ensure that the “Standards and Quality Assurance in Sterilization Services”, as laid down by the Government, are followed with respect to preoperative measures and post-operative follow-ups. State QACs are mandated to meet at least twice a year whereas District QACs are mandated to meet at least every 3 months wherein they use structured checklists to review facility records and registers, observe facility readiness for providing sterilizations services, conduct client exit interviews, identify gaps, frame recommendations and monitor the implementation of recommended corrective actions. The government has also been financing the strengthening of the infrastructure of the facilities providing sterilization services to address the identified gaps.

The Government further conducts annual workshops in all states of India for dissemination of the national guidelines, and training and capacity building of all stakeholders including programme managers, service providers and administrators. These guidelines have been uploaded on the website of the Ministry of Health and Family Welfare under the Family Planning component.

Annexure

State wise status of complications, failures and deaths following sterilization

State	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16	2013-14	2014-15	2015-16
	Complications			Failures			Deaths		
ANDHRA PRADESH	6	1	2	3	2	5	20	12	14
A&N ISLAND	0	0	0	0	0	0	0	0	
ARUNACHAL PRADESH	0	0	0	1	0	0	0	0	0
ASSAM	8	0	1	60	56	26	6	2	1
BIHAR	0	0	1	0	6	22	17	18	14
CHANDIGARH	0	0	0	0	0	4	0	0	0
CHHATTISGARH	4	15	2	26	129	229	2	19	0
DNH	0	0	0	0	1	2	0	0	0
DAMAN & DIU	0	0	0	0	0	0	0	0	0
DELHI	6	1	0	16	40	41	0	1	0
GOA	0	0	0	0	4	2	0	0	0
GUJARAT	16	7	9	37	229	330	1	5	5
HARYANA	13	0	3	79	81	333	3	6	3
HIMACHAL PRADESH	1	0	4	16	61	88	2	0	0
JAMMU & KASHMIR	0	0	0	7	7	0	0	0	0
JHARKHAND	0	0	0	0	5	4	4	1	2
KARNATAKA	8	12	8	110	132	204	14	13	12
KERALA	16	40	0	18	303	179	0	0	0
LAKSHADWEEP	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	107	2	0	927	1417	1683	13	11	13
MAHARASHTRA	10	40	26	59	523	565	23	11	19
MANIPUR	0	0	0	0	0	2	0	0	0
MEGHALAYA	0	0	0	0	1	0	0	0	0
MIZORAM	0	0	0	4	0	28	0	0	0
NAGALAND	0	0	0	0	0	0	0	0	0
ORISSA	63	8	7	106	332	528	9	5	6
PONDICHERRY	0	0	0	3	14	30	0	0	0
PUNJAB	8	0	0	12	30	37	0	0	1
RAJASTHAN	119	2	1	1,495	1723	2086	4	9	3
SIKKIM	0	0	0	2	1	1	4	0	0
TAMIL NADU	22	1	0	508	423	457	30	19	13
TELEGANA	0	3	3	0	18	44	0	4	4
TRIPURA	4	0	0	0	0	29	0	0	0
UTTAR PRADESH	1	1	3	222	236	698	5	4	1
UTTARANCHAL	10	0	4	29	50	129	1	0	1
WEST BENGAL	15	1	4	27	104	174	4	0	1
India	437	134	78	3,767	5,928	7,960	162	140	113